

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.1/2017
CA NO.

CORAM:






PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

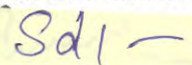
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Modern Insulators Ltd.


SECTION OF THE COMPANIES ACT: 391 & 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vijay chandra Doshi with Sr. Panel Counsel ROC, Jaipur & RO(NWR)	Adv Sr. Panel Counsel (COE)	Respondents ROC	
2.	VIKAS SHARMA	Advocate	Petitioner	
3.	Anshul Chhabra	Company Secretary in Practice	Petitioner	
4.	HITESH SARKAR	ADVOCATE	Petitioner	
5.	Soumya Kumar Gupta	ROC - cum - de Karnal <u>ORDER</u>		

The matter has been called twice but still the arguing Counsel has not been able to come forward. In the interest of justice, hearing is deferred to 10.4.2017


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.3.2017